

In the following 30 Applications for Certified Copies, despite notice dated 23-Feb-2021, applicants have not collected the Certified Copies on or before last date 12-Mar-2021 and therefore, the said applications are hereby filed, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-15-Mar-2021

Assistant Registrar,  
Decree Department,  
Certified Copy Section,  
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201811383	Rashid Khan Pathan	599-1989 ( 13 )
2	U-201908843	Mr. Laxman Venkatesan Adv for Defendants	4137-2010 ( 13 )
3	U-201909025	Snehal Marathe Adv for Defendant No.1	1250-2015 ( 13 )
4	U-201909261	M.C.G.M. for Adv S.M. Rawool-Tondwalkar	2558-2019 ( 5 )
5	U-201909630	M/s. K. Ashar & Co. Adv for Defendant	3408-2012 ( 40 )
6	U-201910203	A. K. Singh Adv for Plaintiff	2307-2012 ( 5 )
7	U-202000205	Yogesh Adhia Adv. for Plaintiff	8472-1986 ( 9 )
8	U-202000286	B. P. Shukla Adv. for Plaintiff	2220-2018 ( 5 )
9	U-202001514	Judicare Law Associates Adv. for Petitioner	3883-2012 ( Record Dept. )
10	U-202001765	Babita D. Tiwari Adv. for Plaintiff	200-2017-SUMMARY SUIT ( 13 )
11	U-202002052	Sanjay Laxman Daware (Def. in person)	1192-2017-SUMMARY SUIT ( 13 )
12	U-202002133	Mohammed Hussain Mojeznemah (Def. No. 3 in person)	8163-1986 ( 13 )
13	U-202002422	Ravi Thankaian Adv. for Def.	8208-1984 ( 13 )
14	U-202002594	K. R. Tripathi & Co. Adv. for Plaintiff	3626-2009 ( 9 )
15	U-202002653	Mulani & Co. Adv. for Def.	3526-2010 ( 13 )

16	U-202002919	APS Law Associates Adv. for Def.	42-2015 ( 13 )
17	U-202002939	Ajit V. Padyal (Def. in person)	94-2020-EXE.APPLN. ( Exe. Dept. )
18	U-202100961	M/s Jhangiani, Narula & Associates	7463-2004 ( 7 )
19	U-202101042	M/s Bilawala & Co.	38-2019-COMMERCIAL SUIT ( 31 )
20	O-201903342	Deepak Chitnis – Chiparikar & Co	2441-2008 ( 5 )
21	O-201904041	M/s. Sunil & Co., Adv for Defendant	8584-2000 ( Record Dept. )
22	O-202000757	Parag Kale Adv. for Def.	4562-2010 ( 13 )
23	O-202000895	Sheena Patil Adv. for Def.	50-2017-SUMMARY SUIT ( 13 )
24	O-202001189	Adv. Milind R. Deshpande for Defendant	3189-2018 ( 9 )
25	O-202100010	Adv Deven A. Jogdeo	217-2017 ( 13 )
26	O-202100233	Singhi & Co.	59-2017-MISC.APPEAL ( 19 )
27	O-202100234	Singhi & Co.	31-2014-MISC.APPEAL ( 19 )
28	O-202100236	Singhi & Co.	30-2014-MISC.APPEAL ( 19 )
29	O-202100237	Singhi & Co.	36-2013-MISC.APPEAL ( 19 )
30	O-202100238	Singhi & Co.	9-2014-MISC.APPEAL ( 19 )